

**LOK SABHA**  
**UNSTARRED QUESTION NO.587**  
**TO BE ANSWERED ON 18<sup>th</sup> Nov 2016**

**Fake Coins**

**587. SHRI SUNIL KUMAR SINGH:**

**QUESTION**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of the reports of circulation of fake Rs. 10 coin in a number of States/UTs;
- (b) if so, the details thereof along with the number of such cases reported and the amount of fake coins seized, State/UT-wise;
- (c) whether the Government/RBI has issued any guidelines for identifying the fake coins from the real ones;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor along with the time by which same are likely to be issued?

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE**  
**(SHRI ARJUN RAM MEGHWAL)**

(a): Yes, Madam.

(b): i) Two factories were unearthed in Bawana and a case was registered vide FIR No. 816/16 dated 01/10/2016 u/s 243/232/234/235/344/120B IPC P.S. K.N. Katju Marg, Delhi. Fake coins of Rs. 5 and Rs. 10 denomination valuing Rs. 6,37,500/- in Indian Currency were recovered.

ii) One Factory was unearthed in Peera Garhi and a case was registered vide FIR No.172/16 dated 13/10/2016 u/s 232/235/243/120B/34 IPC P.S. Crime, Delhi. Fake coins of Rs. 10 denomination valuing Rs. 8000/- in Indian Currency were recovered.

(c)&(d): The Government has issued Gazette Notification No. 376 (E) dated 10<sup>th</sup> May, 2011 in which the standard weight of bi-metallic coin of Rupees Ten denomination, the remedy allowed in the composition, and the remedy allowed in standard weight is also mentioned.

(e): The genuineness of a coin can be known after verification of its metal composition.

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